

Development of Oil and Gas Fields by Selan Exploration Technology LTD. in Gujarat

6767 SHRI AHMED MOHMEDBHAI PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether SELAN Exploration Technology Ltd. has been given the right to develop the oil and gas field in Lohar, Bakrol and Indrora in Gujarat,

(b) if so, whether the company has decided to adopt two days to maximise the production of oil and natural gas from the three fields;

(c) whether it is also a fact that in the existing wells, production will commence immediately after carrying out necessary workovers;

(d) if so, what is the time bound programme prepared by the company to carry out the above operation, and

(e) by when the oil and gas will be produced from the above three fields?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) Government have approved the award of contract for development of Lohar, Bakrol, and Indrora fields to SELAN Exploration Technologies Ltd., New Delhi.

(b) to (e) Work Programme for the development of these fields will be finalised by the company after the contracts are signed.

Contracts Awarded by ONGC to M/S P.J. Pipes and Vessels Ltd.

6768 SHRI VIREN J. SHAH:
SHRI PRAMOD MAHAJAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Question 368 given in the Rajya Sabha on 23rd February, 1994 and state:

(a) whether the High Court of Delhi has, on 16th March, 1994 passed orders on the Writ Petition filed by M/s P.J. Pipes and Vessels Ltd., if so, what are the details thereof;

(b) whether the Ministry of Petroleum and Natural Gas has debarred and blacklisted M/s PJPVL for defrauding the Government on payment of certain duties, if so, from which date and what are the details thereof;

(c) what is the present status of the contracts so far awarded by ONGC to M/s PJPVL and what are the details of progress of each contract *i.e.* the date on which completed, partly completed and to be completed and the details of payment so far made in respect of each contract;

(d) when these contracts were scheduled to be completed and when these are likely to be completed;

(e) what is the present position of the ICPH gas pipeline contract for which the ONGC was proceeding with the consortium of M/s PJPVL and M/s Mazagon Dock Ltd. (MDL);

(f) what are the details of grounds on which MDL's own bid for the said contract was rejected by ONGC;

(g) on what considerations the consortium of M/s PJPVL and MDL was permitted to bid for the same contract and what is the present position of the said contract?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) on the Writ Petition filed